

Week Ending 31.03.2017
(Week 13/17)

F. No. 296/4/2017- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 03.04.17

Subject:-Weekly Report in respect of important developments in CBEC for the week -27.03.17 to 31.03.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week -27.03.17 to 31.03.17.

1. Administrative Changes:-

- Order regarding postings/transfers of 2 IRS(C&CE) officers in the grade of Additional Commissioner of Customs and Central Excise has been issued vide Office Order No. 48/2017 dated 27.03.2017.
- Order regarding granting of Non-Functional Up-gradation to 58 IRS(C&CE) officers to the Senior Administrative Grade (pre-revised Rs.37400-67000 with GP 10,000/-) has been issued vide Office Order no.49/2017 dated 27.03.2017.
- Order regarding promotion of 88 IRS (C&CE) officers to the grade of Deputy Commissioner of Customs and Central Excise has been issued vide Office Order No. 50/2017 dated 30.03.2017.
- Order regarding promotion of 57 IRS (C&CE) officers to the grade of Joint Commissioner of Customs and Central Excise has been issued vide Office Order No.51/2017 dated 30.03.2017.
- Order regarding postings of 150 Probationers of 67th Batch of IRS (C&CE) officers in the grade of Additional Commissioner of Customs and Central Excise has been issued vide Officer Order No.52/2017 dated 31.03.2017.

2. Legislative Changes:-

- Notification No.10/2017-Cus, dated 28.03.2017 issued for amendment to Notification No.12/2012-Customs, dated 17th March, 2012, so as to impose basic customs duty of 10% on wheat and Tur, with immediate effect.
- Notification No.11/2017-Cus, dated 31.03.2017 issued to amend Notification No.69/2011-Customs, dated 29th July, 2011 so as to provide deeper tariff concessions in respect of specified goods imported under the India-Japan Comprehensive Economic Partnership Agreement (IJEPA), w.e.f. 1st of April, 2017.
- Notification No.24/2017 Customs (N.T.) dated 31.03.2017 issued for Handling of Cargo in Customs Areas Regulations, 2009.
- Notification No.25/2017 Customs (N.T.) dated 31.03.2017 for changes in Bill of Entry Amendment in Notification No.40/12.
- Notification No.26/2017 Customs (N.T.) dated 31.03.2017 issued BoE (Electronic integrated declaration).
- Notification No.27/2017 Customs (N.T.) dated 31.03.2017 issued BoE (Forms) Regulation, 2017.
- Notification No.28/2017 Customs (N.T.) dated 31.03.2017 issued for Differed payment of Import duty Rules, 2016.

3. Any Circular/Instruction:-

- Circular No.12/2017-Customs (N.T.) dated 31.03.2017 issued regarding clarification in legislative changes relating to Customs Act, 1962 purposed in the Finance Bill,2017.
- Circular No. 205/3/2017 issued Extension of e-payment deadline and of banking hours.

(Hemambika R. Priya)
Commissioner(Coordination)

1. Chairman, CBEC
2. Member (Admn)
3. Member (Budget/GST)
4. Member (Cus & Legal)
5. Member (CX/ST/IT)

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